

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 214**  
**(CAA)-96/ND/2022**  
**IA-(Co.Act)- 107/2024**

**IN THE MATTER OF:**

**Nageshwar Marketing Pvt. Ltd. and Ayaan ... Applicant/Petitioner**  
**Finserve India Pvt. Ltd.**

**Under Section: 230-232 Comp. Act**

**Order delivered on 04.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the IT Dept.** : Mr. Debesh Panda, Sr. St. Counsel, Ms. Zehra Khan, Jr. St. Counsel, Mr. Vikramaditya Singh, Ms. Anauntta Shankar, Adv.  
**For the RD** : Adv. Jyoti Khurana

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-107/2024:** List the matter for physical hearing on 27.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**